

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/26/CB/2017  
NAME OF THE PETITIONER(S) : D. SUYARAJ  
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|----|------------------------------------|----------------------------|------------|
| 1) | M.K. PREETHI<br>for KSR & Co       | Counsel for<br>Petitioners | M/KR       |
| 2. | R. VIDHYASHANKAR<br>R. ASHOK KUMAR | Counsel for Respondents    | A. Shankar |

ORDER

Counsels representing both the parties are present and stated that the pleadings are complete. The matter is adjourned for hearing final submissions by both the parties. Put up on 09.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc